

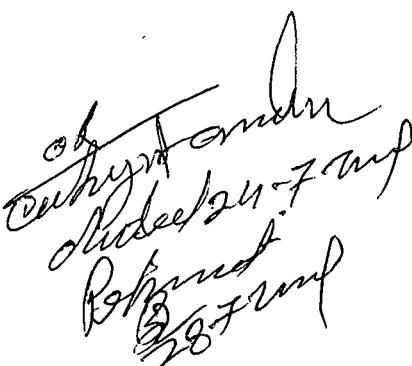
Dated:-24.07.2009

Hon'ble Ms. Sadhana Srivastava, Member (J)

None for the applicant. Shri S.P. Singh holding brief for Shri Z.A. Khan, counsel for respondent is present. Earlier also on 5.12.2008, 22.5.2009 and 29.5.2009, no one was present on behalf of the applicant to press this OA. It appears that the applicant has ~~is~~ lost interest in prosecuting the matter. Accordingly, the OA is dismissed for want of non-prosecution.


(Ms. Sadhana Srivastava)
Member (J)

Amit/-


Cubhytoman
Dated 24.7.09
Repaired
28.7.09